

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 248 of 2012

Dated : 2nd September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

West Central Railway **Appellant(s)**

Versus

Rajasthan Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Ms. Geetanjali Mohan
Ms. Mansi Gautam

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Bipin Gupta for R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **20.09.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member